

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/6418/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati the 3<sup>rd</sup> August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/234 dated 25.07.2024.

Sir,

With reference to the above, I am directed to inform you that Smti R. Vanlalchami, Presiding Officer, MACT, Aizawl has been granted **two days casual leave on 23.07.2024 and 24.07.2024**. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/6419-6420/A, dated 3.8.2024**

Copy to:

1. Smti R. Vanlalchami, Presiding Officer, MACT, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**